

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/154/2021**

(in OA 200/1104/2018)

Jabalpur, this Thursday, the 04th day of March, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

1. Union of India through its Secretary, Ministry of Defence, Department of Defence Production, South Block, Rajpath Marg, New Delhi Pin Code 110001.
2. Department of Personnel and Training through its Secretary, North Block, New Delhi, Pin Code 110001.
3. Director General of Ordnance Factory and Chairman, Ordnance Factory Board, 10-A, Shaheed Khudiram Bose Road, Kolkata, Pin Code 700001 (WB).

-Applicants**(By Advocate – Shri D.S. Baghel)****V e r s u s**

Vinay Kumar son of Shri Harish Chandra, aged about 60 years, working as Joint General Manager, Ordnance Factory Khamaria, resident of Bugallow No.T-4, West Land, Khamaria, Jabalpur, M.P. Pin Code – 482005

-Respondent**O R D E R****By Ramesh Singh Thakur, JM.**

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 19.02.2020 passed in Original Application No.200/1104/2018.

2. In view of the averments made in Para 3 and 4 of the application, we allow the applicants (respondents in OA) further two months' time from today to comply with our order dated 19.02.2020.

3. Accordingly, MA is disposed of.



(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member